

XIA

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CONTEMPT PETITION (C) NO. 593-597/2004

IN

Civil Appeal 5835-5839/2004

STATE OF MEGHALAYA & ANR

Petitioner

(s)

VERSUS

BABU JACOB & ORS.

Respondent

(s)

(With appln(s) for exemption from filing O.T.)

Date: 17/12/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHAN

HON'BLE DR. JUSTICE AR. LAKSHMANAN

For Petitioner(s)

Mr. Soli J. Sorabjee, Sr. Adv.

Mr. Mukul Rohtagi, Sr. Adv.

Mr. E.C. Agrawala, Adv.

Mr. Mahesh Agarwal, Adv.

Mr. Rishi Agrawal, Adv.

For Respondent(s)

Mr. L.Nageshwara Rao, Sr. Adv.

Mr. Ramesh Babu M.R., Adv.

UPON hearing counsel the Court made the following

O R D E R

Issue Notice. Mr. Ramesh Babu M.R., Adv. accepts notice on behalf of the respondents.

Response to be filed within three weeks.

Personal Presence of Respondent Nos. 2 to 4 is dispensed with.

Respondent No.1 should be present in the Court on 17th January, 2005.

To be listed on 17th January, 2005.

(Parveen Kr. Chawla)

(Kanwal Singh)

Court Master

Court Master